F.No. 01(03)/Roster/CESTAT/2025/Part-III

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2025

ORDER NO. 222 of 2025

Hon'ble President is pleased to partially modify roster order no. 212 of 2025 on 16.12.2025 for CESTAT, Allahabad as follows:-

DEDICE	, and the state of	
PERIOD	CORAM	WORKS ASSIGNED
at 2:30 p.m.	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	i) C/70836/2025 Canadian Specialty Vinyls vs. Commissioner of Customs
Noto		ii) C/70837/2025 Miraya Vinyls Pvt. Ltd. vs. Commissioner of Customs

Note:

- 1. The hearing will take place by virtual mode.
- 2. No adjournment will be granted.
- In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the 3. website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/New Delhi/Bar Association, Allahabad /0/o Commissioner (AR), Allahabad /Notice Board/Website/Guard